

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 014.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 30/16	TP 42/17	-do-	433(e) /433(f)	Giridhar Rajgopal Vs Skyline Construction & Housing Pvt. Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION TO WHOM (PETITIONER) (RESPONDENT)	SIGNATURE
	ABHAY JS 7829736067	✓ (PETITIONER)	Abhay

Counsel for petitioner is present. Certain objections have been raised by the Registry of the Hon'ble High Court of Karnataka. Records received from the High Court with objections.

Counsel requested time to comply with the objections. Registry is directed to check and put up. He stated that notice has been sent to the respondent on 09.03.2017. await notice issued to respondent.

List it on 13.04.2017.

  
14/7  
MEMBER (J)

  
MEMBER (T)